## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 263 OF 2016 & IA NO. 549 OF 2016

Dated: 26<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & ...Respondent(s)

Anr.

Counsel for the Appellant(s) : Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Ashish Jha

Mr. Sanjay Sen for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>18.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

mk/kt